the reports of the States is as under:

Beneficiaries	Number	Area (acres)
1 Scheduled Castes	14,31,384	15,17,287
2 Scheduled Tribes	5,64,977	5,81,054
3 Societies/Institutions	4,407*	35,315**

- * This comprises of 4168 societies in Gujarat, 83 institutions in M.P. and 156 societies and institutions in West Bengal.
- ** This comprises of 32, 393 acres in Gujarat and 2922 acres in M.P. The area allotted to 156 societies & institutions in West Bengal have not been reported.
- (b) and (c) Sfince land is a State subject State Governments .. have norms for the distribution of ceiling surplus land. Any complaints and representations received are handled by the State Governments for talcing necessary action.

Setting up of sugar factories in Gujarat

- 435. SHRI VITHALBHAI MOTIRAM PATEL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:
- (a) whether it is a fact that a number of proposals for setting up sugar cooperative "factories in Gujarat are pending before Government for final disposal;
- (b) whether it lis also a fact that the Government of Gujarat has sought permission for shifting of plant and machinery of closed sugar mills fin Gujarat; and
- (c) whether the Central Government have been requested to allow to set up sugar mills in cooperative sector upto 1500 tonnes capacity?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA): (a) No application in terms of the new guidelines for grant of Letter of Intent|Industifal Licence for setting up of new cooperative sugar factory 1942 RS—6

in the State of Gujarat is pending before the Government (Department of Food) at present.

- (b) Yes, Sir.
- (c) Yes Sir.

Release of crop insurance claims

- 436. SHRI VITHALBHAI MOTIRAM PATEL: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether fit is a fact that Government had recently sanctioned Rs. 41 crores 89 lakhs as claims under the Crop Insurance Scheme;
- Ob) whether it is also a fact that the Gujarat Government has already released one third of its share but the Central Government have not yet released two third of its share; and
- (c) if 'so, by when Government are likely to release their share?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LALYADAV): (a) to (c) Indemnity claims payable In Gujarat under the Comprehensive Crop Insurance Scheme (CCIS) for Kharif 1986 season are of the order